

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ALCHEMIST HOLDINGS LIMITED**  
**OPERATING AS AN NON- BANKING FINANCIAL COMPANY**  
**(CERTIFICATE OF REGISTRATION CANCELLED ON 27.10.2017 BY RBI)**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

|     |                                                                                                                                       |                                                                                                                                                                                                      |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/LLP No.                                                                             | <b>Alchemist Holdings Limited</b><br>CIN: U74899DL1995PLC074874<br>PAN: AAACM5575D                                                                                                                   |
| 2.  | Address of the registered office                                                                                                      | <b>Registered Office:</b> 1511 Hemkunt Chambers, 89 Nehru Place, New Delhi- 110019                                                                                                                   |
| 3.  | URL of website                                                                                                                        | <a href="https://cirpalchemistholdings.in">https://cirpalchemistholdings.in</a>                                                                                                                      |
| 4.  | Details of place where majority of fixed assets are located                                                                           | As per the information available as on 31.03.2022, basis the audited financial statements, company does not have any fixed assets.                                                                   |
| 5.  | Installed capacity of main products/ services                                                                                         | Not applicable, as the company was operating as an NBFC (certificate cancelled by RBI on 27.10.2017).                                                                                                |
| 6.  | Quantity and value of main products/services sold in last financial year                                                              | The revenue from operations was Rs 1.25 lakh in FY 2021-22.                                                                                                                                          |
| 7.  | Number of employees/ workmen                                                                                                          | NIL                                                                                                                                                                                                  |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Detailed invitation for Expression of interest containing the required details can be obtained by sending email at:                                                                                  |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | <a href="mailto:cirp.alchemistholdings@gmail.com">cirp.alchemistholdings@gmail.com</a> or can be downloaded from:<br><a href="https://cirpalchemistholdings.in">https://cirpalchemistholdings.in</a> |
| 10. | Last date for receipt of expression of interest                                                                                       | 19.10.2025                                                                                                                                                                                           |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 29.10.2025                                                                                                                                                                                           |
| 12. | Last date for submission of objections to provisional list                                                                            | 03.11.2025                                                                                                                                                                                           |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 13.11.2025                                                                                                                                                                                           |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 18.11.2025                                                                                                                                                                                           |
| 15. | Last date for submission of resolution plans                                                                                          | 18.12.2025                                                                                                                                                                                           |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirp.alchemistholdings@gmail.com">cirp.alchemistholdings@gmail.com</a>                                                                                                               |

**Note:** The 180 days of the CIRP shall expire on 01.12.2025, the above timelines are subject to the extension/ exclusion of time for completion of CIRP period, which shall be sought at relevant time from Hon'ble Adjudicating Authority.

**Sd/-**

**Manoj Kumar Jain**  
**Resolution Professional**  
**Alchemist Holdings Limited**

**IBBI Reg: IBBI/IPA-001/IP-P-02707/2022-2023/14173**

**Date: 04.10.2025**  
**Place: New Delhi**

**Communication Address: B-318, Tower B, KLJ Noida One,**  
**Sector 62, Noida, Gautambuddh Nagar, U.P.-201309**

*Published in All India editions of Financial Express (English) and Jansatta (Hindi) on 04.10.2025*



**फॉर्म जी**  
**अभिरुचि की अभिव्यक्ति हेतु आमंत्रण**  
**अल्केमिस्ट होल्डिंग्स लिमिटेड**  
**एक गैर-बैंकिंग वित्तीय कंपनी के रूप में कार्यरत**  
**(पंजीकरण प्रमाणपत्र 27.10.2017 को RBI द्वारा रद्द कर दिया गया)**  
**दिवाला और ऋण शोध अक्षमता (कॉर्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया)**  
**विनियमावली, 2016 के विनियम 38ए के उप-नियमावली (1) के अधीन**

**प्रासंगिक विवरण**

|     |                                                                                                                  |                                                                                                                                                                                                   |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | कॉर्पोरेट देनदार का नाम, पैन और सीआईएन/एलएलपी नंबर सहित।                                                         | अल्केमिस्ट होल्डिंग्स लिमिटेड<br>सीआईएन: U74899DL1995PLC074874<br>पैन: AAACM5575D                                                                                                                 |
| 2.  | पंजीकृत कार्यालय का पता                                                                                          | पंजीकृत कार्यालय: 1511 हेमकुट चैंबर्स, 89 नेहरू प्लेस, नई दिल्ली- 110019                                                                                                                          |
| 3.  | वेबसाइट का यूआरएल                                                                                                | <a href="https://cirpalchemistholdings.in">https://cirpalchemistholdings.in</a>                                                                                                                   |
| 4.  | उस स्थान का विवरण जहाँ अधिकांश अचल संपत्तियाँ स्थित हैं                                                          | 31.03.2022 तक उपलब्ध जानकारी के अनुसार, लेखापरीक्षित वित्तीय विवरणों के आधार पर, कंपनी के पास कोई अचल संपत्ति नहीं है।                                                                            |
| 5.  | मुख्य उत्पादों/सेवाओं की स्थापित क्षमता                                                                          | लागू नहीं, क्योंकि कंपनी एक एनबीएफसी के रूप में काम कर रही थी (27.10.2017 को आरबीआई द्वारा प्रमाणपत्र रद्द कर दिया गया)।                                                                          |
| 6.  | पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य                                          | वित्त वर्ष 2021-22 में परिचालन से राजस्व 1.25 लाख रुपये था।                                                                                                                                       |
| 7.  | कर्मचारियों/कामगारों की संख्या                                                                                   | शून्य                                                                                                                                                                                             |
| 8.  | दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), ऋणदाताओं की सूची सहित अन्य विवरण URL पर उपलब्ध हैं: | आवश्यक विवरण सहित रुचि की अभिव्यक्ति के लिए विस्तृत निर्मंत्रण<br><a href="mailto:cirp.alchemistholdings@gmail.com">cirp.alchemistholdings@gmail.com</a> पर ईमेल भेजकर प्राप्त किया जा सकता है या |
| 9.  | संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता URL पर उपलब्ध है:                                  | <a href="https://cirpalchemistholdings.in">https://cirpalchemistholdings.in</a> से डाउनलोड किया जा सकता है।                                                                                       |
| 10. | रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि                                                                    | 19.10.2025                                                                                                                                                                                        |
| 11. | संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि                                                          | 29.10.2025                                                                                                                                                                                        |
| 12. | अनंतिम सूची पर आपत्तियाँ प्रस्तुत करने की अंतिम तिथि                                                             | 03.11.2025                                                                                                                                                                                        |
| 13. | संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि                                                           | 13.11.2025                                                                                                                                                                                        |
| 14. | सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और संभावित समाधान आवेदकों के लिए समाधान योजनाओं के अनुरोध जारी करने की तिथि    | 18.11.2025                                                                                                                                                                                        |
| 15. | अंतिम समाधान योजना प्रस्तुत करने की तिथि                                                                         | 18.12.2025                                                                                                                                                                                        |
| 16. | रुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी संसाधित करें                                                   | <a href="mailto:cirp.alchemistholdings@gmail.com">cirp.alchemistholdings@gmail.com</a>                                                                                                            |

नोट: सीआईआरपी की 180 दिन की अवधि 01.12.2025 को समाप्त हो जाएगी। उपरोक्त समय-सीमा सीआईआरपी अवधि के पूरा होने के लिए समय के विस्तार/बहिष्करण के अधीन है, जिसकी मांग माननीय न्यायनिर्णायक प्राधिकारी से प्रासंगिक समय पर की जाएगी।

हस्ता/-

मनोज कुमार जैन

रिजोल्यूशन प्रोफेशनल

अल्केमिस्ट होल्डिंग्स लिमिटेड

आईबीबीआई पंजीकरण: IBBI/IPA-001/IP-P-02707/2022-2023/14173

तिथि : 04.10.2025

पत्राचार पता: बी-318, टावर बी, कैलजे नोएडा वन, सेक्टर 62,

स्थान: नई दिल्ली

नोएडा, गौतमबुद्ध नगर, उत्तर प्रदेश-201309

Published in All India editions of Financial Express (English) and Jansatta (Hindi) on 04.10.2025

